



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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RBI/2009-10/253

RPCD.CO RRB.No 6557/03.05.28-A/2009-10

December 10, 2009

**The Chairman  
Regional Rural Banks**

Dear Sir,

**Know Your Customer (KYC) Norms/Anti-Money Laundering (AML)  
Standards/Combating of Financing of Terrorism (CFT)**

Please refer to our letter RPCD.CO.RRB.No.5450/03.05.28-A/2009-10 dated November 16, 2009 on risks arising from the deficiencies in AML/CFT regime of Iran,Uzbekistan, Pakistan, Turkmenistan, Sao Tome and Principe.

2. Financial Action Task Force (FATF) has issued a further Statement dated October 16, 2009 on the subject ([copy enclosed](#)).

3. Regional Rural Banks are accordingly advised to take into account, risks arising from the deficiencies in AML/CFT regime of Iran, Uzbekistan, Pakistan, Turkmenistan and Sao Tome and Principe.

4. Please advise the Principal Officer of your bank to acknowledge receipt of this circular letter to our Regional office concerned.

Yours faithfully,

(A.K.Pandey)  
General Manager

Rural Planning & Credit Department Central Office, 10<sup>th</sup> Floor, Central Office Building, Shahid Bhagat Singh Marg Mumbai - 1

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हिन्दी आसान है , इसका प्रयोग बढ़ाइये।